

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 333 /Confdl. /2021
II-2-17/2001 (Pt. IV)

Bilaspur, dated 03 / 04 /2021

Copy of order no. F 19-22/2010/25-2 dated 01.04.2021 issued by the Joint Secretary, Government of Chhattisgarh, Scheduled Tribes and Scheduled Castes Welfare Department, Mantralaya, Raipur forwarded to:-

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (13) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (14) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (15) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.

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- (17) Private Secretary to Registrar (I. & E. and Vigilance/ Selection & Appointment/ Judicial), High Court of Chhattisgarh, Bilaspur for information.
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (19) Shri Ashish Pathak, Additional District and Sessions Judge, Gharghora, for information and compliance. **He is directed to take charge at his new place of posting on or before 19.04.2021 and send the taking over charge reports to this Registry at the earliest.**
- (20) District & Sessions Judge, Raigarh for information. He is requested to impress upon the transferred Officer that if she is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred officer to this Registry.
- (21) District & Sessions Judge, Balod/ Baloda-Bazar/Balrampur at Ramanujanj/ Dakshin Bastar (Dantewara)/ Uttar Bastar (Kanker)/ Janjgir-Champa/ Jashpur/ Bemetara/ Bastar (Jagdalpur)/ Koriya (Baikunthpur)/Rajnandgaon/Kabirdham (Kawardha)/ Mungeli/ Dhamtari/Mahasamund /Kondagaon/ Surajpur/ Korba /Raipur/Janjgir-Champa/Durg/Bilaspur/Surguja (Ambikapur) for information.
- (22) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Additional Registrar (Judicial/ D.E./ Admn./ Elimination, R.R.D & D.D.O./ Criminal/Scanning/Civil & Copying / O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (25) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (26) I/c. Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (27) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (28) Deputy Registrars (Writ/ Confidential/ Mediation/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (29) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.

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- (30) Assistant Registrar/ Section Officer/ In-charge, Accounts/ Checker/ Juvenile Justice Cell/ R.G./ Complaint/ Criminal /Civil/ Confidential/ Pension/ Protocol/ District Establishment/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (31) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.

 03-4-21

(SANTOSH SHARMA)
I/C. REGISTRAR GENERAL

11/04/21

छत्तीसगढ़ शासन
आदिम जाति तथा अनुसूचित जाति विकास विभाग
मंत्रालय
महानदी भवन, नवा रायपुर अटल नगर

// आदेश //

नवा रायपुर अटल नगर, दिनांक 1 APR 2021

क्रमांक एफ 19-22/2010/25-2 : विधि और विधायी कार्य विभाग, मंत्रालय, नवा रायपुर अटल नगर के आदेश क्रमांक 4505/1202/XXI-B/C.G./21, दिनांक 27.3.2021 द्वारा श्री आशीष पाठक, अतिरिक्त जिला एवं सत्र न्यायाधीश, घरघोड़ा की सेवाएं प्रतिनियुक्ति पर, इस विभाग को पीठासीन अधिकारी, छत्तीसगढ़ राज्य वक्फ अधिकरण के पद पर पदस्थापना हेतु सौंपी गई है।

2/ राज्य शासन एतद्वारा श्री आशीष पाठक, अतिरिक्त जिला एवं सत्र न्यायाधीश, घरघोड़ा की सेवाएं प्रतिनियुक्ति पर लेते हुए, उन्हें छत्तीसगढ़ राज्य वक्फ अधिकरण, रायपुर में पीठासीन अधिकारी के पद पर पदस्थ करता है।

3/ उक्त पदस्थापना के फलस्वरूप श्री लीलाधर सारथी, पीठासीन अधिकारी, छत्तीसगढ़ राज्य वक्फ अधिकरण, रायपुर की सेवाएं, उनके पैतृक विभाग (विधि और विधायी कार्य विभाग) को वापस लौटाई जाती है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार,

(एम.आर.ठाकुर)

संयुक्त सचिव

छत्तीसगढ़ शासन

आदिम जाति तथा अनु.जाति विकास विभाग

नवा रायपुर अटल नगर, दिनांक 1 APR 2021

पृ.क्र. एफ 19-22/2010/25-2

प्रतिलिपि :-

1. विशेष सहायक, मान. मंत्रीजी, आदिम जाति तथा अनुसूचित जाति विकास विभाग, मंत्रालय, महानदी भवन, नवा रायपुर अटल नगर।
2. निज सहायक, मान. संसदीय सचिव, आदिम जाति तथा अनुसूचित जाति विकास विभाग, मंत्रालय, महानदी भवन, नवा रायपुर अटल नगर।
3. रजिस्ट्रार जनरल, छत्तीसगढ़ उच्च न्यायालय, बिलासपुर।
4. प्रमुख सचिव, छत्तीसगढ़ शासन, विधि और विधायी कार्य विभाग, मंत्रालय, महानदी भवन, नवा रायपुर अटल नगर की ओर उनके पृष्ठांकन क्र. 4506/1202/XXI-B/C.G./21, दिनांक 27.3.2021 के संदर्भ में।
5. निज सहायक, सचिव, छत्तीसगढ़ शासन, आदिम जाति तथा अनुसूचित जाति विकास विभाग, मंत्रालय, महानदी भवन, नवा रायपुर अटल नगर।
6. महालेखाकार, छत्तीसगढ़, रायपुर।
7. आयुक्त, आदिम जाति तथा अनुसूचित जाति विकास, इन्द्रावती भवन, नवा रायपुर अटल नगर।
8. संभागायुक्त, रायपुर/बिलासपुर, छत्तीसगढ़।
9. कलेक्टर, जिला रायपुर/रायगढ़, छत्तीसगढ़।
10. पीठासीन अधिकारी, छत्तीसगढ़ राज्य वक्फ अधिकरण, रायपुर।
11. मुख्य कार्यपालन अधिकारी, छत्तीसगढ़ राज्य वक्फ बोर्ड, रायपुर।

कमश...2



12. जिल्ला कोषालय अधिकारी, रायपुर/रायगढ़, छत्तीसगढ़।
13. संबंधित अधिकारी श्री छत्तीसगढ़ की ओर पालनार्थ।
14. श्री लीलाधर सारथी, पीठासीन अधिकारी, छत्तीसगढ़ राज्य वक्फ अधिकरण, रायपुर। की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।
15. आदेश फोल्डर।

संयुक्त सचिव
छत्तीसगढ़ शासन

आदिम जाति तथा अनुजाति विकास विभाग